

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 110 of 2013 &
I.A. No. 181 of 2013**

Dated : 28th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Maharashtra State Electricity Distribution
Company Ltd.**

....Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission
& Anr.**

... Respondent(s)

Counsel for the Appellant (s):

Mr. Akhil Sibal
Mr. Salim Inamdar
Mr. Samir Malik
Mr. Aditya Dewan

Counsel for the Respondent(s):

Mr. M.G. Ramachandran
Ms. Dipali Sheth for R.2
Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja for R.1

ORDER

Admit. Issue notice. Ms. Richa Bharadwaja appearing on behalf of Mr. Buddy A. Ranganadhan takes notice on behalf of Respondent No.1 and Mr. M.G. Ramachandran takes notice on behalf of Respondent No.2.

Post the matter for hearing the I.A. No. 181 of 2013 on **30.05.2013**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**